

House Building Advance to Government Employees Registered with Group Housing Societies, Delhi

2537. SHRI OSCAR FERNANDES : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Central Government Employees working in Bombay and getting their Houses/flats constructed through Registered Group Housing Societies there, are eligible for House Building Advance/Loan; if so, the details in the matter;

(b) whether the Central Government Employees working in Delhi and getting their House/Flats constructed through Registered Group Housing Societies in Delhi, are not eligible for House Building Advance/loan if so, the reasons for this type of disparity ;

(c) whether there is any proposal under Government's consideration to give this type of facility to the Central Government Employees working in Delhi, if so, by when; and

(d) if not, the reasons as well as the remedial steps Government propose to take in this respect in the near future?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir. The Central Government Employees in Bombay who get their flats constructed through Registered Group Housing Societies can mortgage their flats to the President of India as security towards House Building Advance as they acquire Ownership rights under the Maharashtra Apartment Ownership Act 1970.

(b) No, Sir, because the Central Govt. Employees in Delhi cannot

mortgage their flats constructed through Group Housing Societies in the absence of similar legislation.

(c) and (d). The matter is in the preliminary stage of examination.

Clashes in Pantnagar University

2538. SHRI PIUS TIRKEY : Will the Minister of AGRICULTURE be pleased to state :

(a) is it a fact that there has been frequent clashes between the different groups of students in U.P. Agricultural University, Pantnagar ;

(b) what action has been taken to prevent such clashes ; and

(c) state how many battalions of Armed Police are camping in the Pantnagar University and how long they will be stationed there ?

THE STATE MINISTER IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) There have been two incidents of infighting among the students.

(b) In the incident of 27th April, 1981, 4 students were involved. Two of them were not registered student of Pantnagar University. They were found having fire arms and the matter was reported to the Police and the fire arms were also deposited with them. Disciplinary proceedings were also initiated against two students alleged to have been involved in the incident and on the basis of recommendations of the Disciplinary Committee, they were permanently dismissed from the University. In the 2nd incident of May 8, 1981, several students were beaten by a group of students. On the basis of the recommendations of the Disciplinary Committee, action has been taken against 11 students ranging from permanent dismissal to warning.